

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2476**  
ANSWERED ON 5<sup>TH</sup> MARCH, 2020

**CONSTRUCTION OF RUB**

2476. SHRI MANNE SRINIVAS REDDY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government proposes to construct Road Under Bridge (RUB) at major junctions like Mudireddipalle, Rajapur Mandal, Peddayapalle Balanagar Mandal of Jadcherla region Kanimetta, Kothakota Mandal and Vemula of Deverkadra region on NH-44 from Kothur to Kurnool;
- (b) if so, the details thereof;
- (c) the details of the procedure for holding meeting for Road Safety in the country including Telangana; and
- (d) whether any such meeting was held in Hyderabad or Mahabubnagar in Telangana in the recent past and if so, the details thereof?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

**(SHRI NITIN JAIRAM GADKARI)**

(a) & (b) In Mudireddipalle, Rajapur Mandal, the National Highway Authority of India decided to construct service road in place of Road Under Bridge (RUB) as per site conditions. The work is scheduled for completion by 31.03.2021. As regards to Peddayapalle Balanagar Mandal of Jadcherla region and Vemula of Deverkadra region, the study for long term rectification is taken up, and rectification measures are scheduled to be completed by 31.12.2022. Further, the road safety work in Kanimetta, Kothakota Mandal blackspot location is scheduled for completion by 30.05.2020.

(c) to (d) The Ministry of Road Transport and Highways has notified a Road Safety Committee in every district to be headed by the Hon'ble Member of Parliament (Lok Sabha) in September, 2017. The Hon'ble Member of Parliament (RS) residing in the district is a special invitee of the Committee which was renamed as "Parliamentary Constituency Committee for Road Safety" vide notification dated 30.08.2019. Thereafter, the Committee has been renamed as "Member of Parliaments' Road Safety Committee" vide notification dated 19<sup>th</sup> December, 2019. The District Collector is the Member Secretary of the Committee and other concerned departments at district level are members of the Committee. The Committee has to meet at least once in a quarter or at such frequency as it may decide. The Ministry does not maintain details of meetings of District Road Safety Committee and Member of Parliaments' Road Safety Committee.

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